

committed suicide in May, 1961 due to alleged discriminatory treatment in promotion; and

(b) if so, the action taken in the matter?

The Minister of Commerce (Shri Kanungo): (a) and (b). It is true that on the 16th May, 1961, an Assistant by name Inder Dev Prasad jumped from the third floor of Udyog Bhavan and unfortunately died. There was, however, no discriminatory treatment in the matter of his promotion in the Central Secretariat Service.

Dr. Vijaya Ananda: May I know whether any compensation is being given to his widow?

Shri Kanungo: Yes, Sir, the family, is entitled to a monthly pension of Rs. 30 per month and a gratuity of Rs. 3480. Apart from that, the Prime Minister's relief fund has given him a little amount. His colleagues in the Ministry have also provided some amount about Rs. 2500.

Shri S. M. Banerjee: I want to know whether it is a fact that this particular employee was superseded by his juniors in the matter of promotion?

Shri Kanungo: No, Sir.

Shri Tangamani: May I know whether the Government have since ascertained the reasons which led him to commit suicide?

Shri Kanungo: The police enquiry revealed that the gentleman was suffering from mental depression for some time and had been attended to by doctors before his death.

Shri Nath Pai: Is it not a fact that these suicides very often are caused by a sense of frustration among the employees reinforced by the absence of any avenue through which legitimate grievances can be ventilated? This is not the first time. If that is so, may I know what is being done to provide a machinery through which

legitimate grievances of the employees can be ventilated?

Shri Kanungo: There was no complaint at any time from this gentleman or any other employees there. As a matter of fact, this gentleman had appeared at a competitive examination and was successful. He was placed 20th, and he would have got a chance when vacancies occur.

Shri B. K. Gaikwad: May I know whether it is a fact that when a leave vacancy occurred, his junior was promoted to that post and he was not appointed?

Shri Kanungo: No, Sir. It is not correct.

Shri B. K. Gaikwad: Some months ago, when Dr. Joseph, an employee of the Indian Agricultural Research Institute, committed suicide, I think the hon. Minister, Shri S. K. Patil, raised a fund and contributed some amount and gave help to his dependants. That was in the Ministry of Food and Agriculture. May I know whether the Ministry of Commerce and Industry is going to do something similar in this behalf?

Shri Kanungo: I have mentioned that the employees of the Ministry of Commerce and Industry have contributed a sum of Rs. 2,000 odd for the relief of the widow.

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*२८६. { श्री प्रकाश बीर शास्त्री :
श्री राम कृष्ण गुप्त :
श्री विभूति मिश्र :
श्री दी० चं० शर्मा :
श्री म० ला० द्विवेदी :
श्री हेम बल्ला :

क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या नागालैण्ड की कौंसिल ने विधिवत् अपना कार्य आरम्भ कर दिया है ;

(ख) नागा कौंसिल में कुल कितने सदस्य हैं और वे किस-किस वर्ग के प्रतिनिधि हैं ;

(ग) नागा कौंसिल की स्थापना के बाद क्या वहाँ नागाओं के उपद्रवों में कुछ कमी हुई है ; और

(घ) यदि नहीं, तो स्थिति को काबू में करने के लिये क्या कदम उठाये गये हैं या उठाये जायेंगे ?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon): (a) The Interim Body and the Executive Council of Nagaland have started functioning. The Interim Body was inaugurated on the 18th February, 1961. The Members of the Executive Council were sworn in on the 16th March, 1961.

(b) The Interim Body consists of 45 Members who represent all tribes in Nagaland. The Executive Council consists of 5 Councillors appointed from the Interim Body.

(c) There has been a reduction in the actual number of incidents, these having come down by 33 per cent. as compared to the period August, 1960-February, 1961. The hard core of the hostiles is, however, still intact. They have intensified their campaign to forcibly extort funds and enlist recruits from isolated villages.

(d) The security arrangements have been tightened up. Long range patrolling continues with a view to keeping the hostiles on the run. The Executive Councillors and the Interim Body Members have been touring extensively to restore confidence in the villages.

श्री प्रकाश वीर शास्त्री : क्या यह सही है कि नागा कौंसिल की स्थापना और नागालैंड के निर्माण के पश्चात् भी अभी तक नागालैंड में इस प्रकार के बहुत से उपद्रवी तत्व हैं जिन की प्रेरणा का केन्द्र फिजो जैसा व्यक्ति बना हुआ है ? मैं जानना चाहता हूँ

कि यदि यह सही है तो इस प्रकार के तत्वों पर अधिकार प्राप्त करने के लिये सरकार की ओर से क्या विशेष प्रयास किये जा रहे हैं ?

Shrimati Lakshmi Menon: It is given in the answer—what efforts are being made and so on.

Mr. Speaker: He wants to know whether there are some persons involved in this matter.

श्री प्रकाश वीर शास्त्री : मैं प्रधान मंत्री जी से यह जानना चाहता हूँ कि नागालैंड के निर्माण के पश्चात् भी अभी तक समाचार-पत्रों से प्रकट होता है कि नागालैंड में इस प्रकार के उपद्रवी तत्वों की संख्या बहुत है जो फिजो जैसे व्यक्ति से अपना पथप्रदर्शन प्राप्त करते हैं, क्या यह सही है ? यदि यह सही है तो इस प्रकार के उपद्रवी तत्वों पर नियंत्रण प्राप्त करने के लिये क्या विशेष उपाय सरकार की ओर से किये जा रहे हैं ?

प्रधान मंत्री तथा वंदेशिक-कार्य मंत्री (श्री जवाहरलाल नेहरू) : इस का कुछ तो इशारा इस जवाब में है जो अभी पढ़ा गया है। अब इस के दो ही तरीके हो सकते हैं, एक तो प्रचार से, समझाने बुझाने से और एक ज़रा ताकत से और इन दोनों को ही इस्तेमाल में लाया जा रहा है।

श्री प्रकाश वीर शास्त्री : मैं जानना चाहता हूँ कि नागा कौंसिल की स्थापना के पश्चात् भी क्या उन उपद्रवी तत्वों द्वारा कुछ ऐसी कार्रवाइयाँ की गई हैं जिन में कुछ व्यक्तियों को गिरफ्तार किया गया, कुछ की हत्या की गई और यदि हाँ तो इस प्रकार की घटनाओं की संख्या कितनी है ?

श्री जवाहरलाल नेहरू : संख्या तो मैं यदायक नहीं बता सकता। लेकिन इस में शक नहीं है कि अकसर लोग पकड़े गये हैं और कुछ लड़ाई झगड़े में मारे भी गये हैं। इस तरह की चीजें आप अखबारों में भी पढ़ते रहते हैं। मसलन अभी एक बाक

हुआ था। नागा कौंसिल के लोग गये थे किसी खास मौके पर। हजारों आदमी वहाँ जमा हुए थे। वहाँ गाने हो रहे थे, बच्चे गा रहे थे। तीन सौ गज के फासले पर शायद वो आदमी आये और उन्होंने गोली चलाई और बेचारे दो बच्चे मारे गये। उन्होंने शायद बच्चों पर गोली नहीं चलाई, किसी और पर चलाई। लेकिन इक्के दुक्के इस तरह की घटनायें हो जाती हैं और इन को आसान नहीं है रोकना।

Shri Hem Barua: May I know whether the Government are aware of the fact that there are circulars issued by the so-called Naga federal government, particularly of the portion wherein it is said that the Chinese are at their doorstep and will help to liberate them and, if so, that was one of the reasons for the intensification of the activities of the hostiles, as the Deputy Minister has said?

Shri Jawaharlal Nehru: I think that the posters to which the hon. Member referred are old ones. I do not think they are new ones. They mentioned all kinds of things. One of the chief things that they mentioned is that the United Nations is coming to help them. Obviously there is no truth in it. There is no possibility of anything happening. They try to keep up the flagging spirits of the people!

Shri Basumatari: May I know whether it is a fact that many of the hostile Nagas entered the Burmese border and, if it is so, what is the attitude of the Burma Government towards this?

Shri Jawaharlal Nehru: There has been a difficulty we had to face because they cross the border on the other side. The Burmese Government have been informed and they have told us that they are taking steps.

Shri Hem Barua: May I know what steps Government have so far taken to get the release of our IAF crew who are in the custody of the Naga hostiles and who, according to Mr.

Gavin Young, are now in the Burmese territory?

Mr. Speaker: How does it arise out of this question. This refers to the Nagaland, the Naga Council and so The hon. Member is going into other details.

Shri Hem Barua: It is important.

Mr. Speaker: It may be important. But how does it arise out of this question? (Interruptions).

Mr. Speaker: Order, order.

Shri S. M. Banerjee: Our information is that Mr. Phizo is having his own Government there and his activities are not checked. Gavin Young, the correspondent of the *Observer* is helping him. I have forwarded the original letter of Mr. Phizo and Mr. Gavin Young to the Prime Minister. Actually, Mr. Phizo wants certain guarantees.

Mr. Speaker: I do not know how all this arises out of this question.

Shri Jawaharlal Nehru: As a matter of fact, I think there is another question on this particular matter. I do not know whether it is today or later.

Shrimati Lakshmi Menon: Today.

Shri Jawaharlal Nehru: It is today. If you like, I can refer to it also.

Mr. Speaker: He can answer that question also. What is the number?

Shri S. M. Banerjee: 331.

Mr. Speaker: Very well. It may be answered.

Nagas

*331. **Shri Hem Barua:** Will the Prime Minister be pleased to state:

(a) whether it is a fact that Mr. Gavin Young, representative of the *Observer* who visited the Naga Hills sometime back, has written a series of articles for the London press criticising the Indian Government in relation to its policy regarding the hostile